

tries have greater opportunities to use knowledge to obtain better health and rising prosperity for their populations.

(c) Government is paying due attention to expansion of primary, secondary, technical and higher education. Government is also opening up the economy to bring inflows of foreign direct investment, knowledge of advanced technology and know-how.

[Translation]

Stock of Khadi Gramodyog

2149. SHRI CHANDRASHEKHAR SAHU : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government are aware that the stock registers are not being maintained at the Khadi Gramodyog retail outlets of Khadi and Village Industries Commission;

(b) if so, the reasons therefor; and

(c) the criteria being adopted to ascertain the stock position in the absence of the stock register?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) Stock registers are maintained in the godowns of Khadi Gramodyog retail outlets and in the main showrooms and branches.

The quantumwise/challanwise stock i.e. inward and outward registers are maintained in the sale outlets.

(b) and (c) Do not arise.

Onkar Goswami Committee

2150. SHRI ARVIND KAMBLE Will the Minister of FINANCE be pleased to state :

(a) whether any action has been taken by the Government to implement the recommendations of Onkar Goswami Committee regarding Industrial sickness even after five years of presentation of its report;

(b) if so, the details of recommendations on which some action has been taken and the recommendations on which no action has been taken; and

(c) the time by which the recommendations of this report is likely to be implemented fully?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) to (c) In April, 1993 a Committee under the Chairmanship of Dr. Onkar Goswami was constituted to review and examine the various aspect of industrial sickness and corporate restructuring. The Committee submitted its report in July 1993 wherein it made wide range of recommendations starting from a change in definition of sick-

ness to converting the Board for Industrial and Financial Reconstruction (BIFR) into a fast track facilitator. The recommendations of Goswami Committee were taken into consideration while drafting a comprehensive new Legislation to deal with sick industrial companies. Consequently, Government introduced a new Bill namely the Sick Industrial Companies (Special Provisions) Bill, 1997 in the Parliament on 16th May, 1997. However, the Bill lapsed due to dissolution of the 11th Lok Sabha in December, 1997. Action has been initiated to recast the above Bill.

World Bank Assistance for Infrastructural Projects

2151. SHRI MITRASEN YADAV : Will the Minister of FINANCE be pleased to state :

(a) whether India is likely to get financial assistance from World Bank for some Infrastructural Projects of the country;

(b) if so, the details thereof; and

(c) the details of agreement made by him with other countries during his foreign visits recently?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) and (b) The following Infrastructural Projects have been negotiated in April/May, 1998 with the World Bank for getting financial assistance:

(i) Powergrid Transmission System Project (US \$ 450 million).

(ii) Renewable Energy Development Project (US \$ 135 million).

(iii) Haryana State Highway Project (US \$ 275 million).

(iv) Gujarat State Highway Project (US \$ 381 million).

The approval of the Board of Directors of World Bank for the above loans is awaited.

Apart from these, some road projects are also under preparation in various States with World Bank assistance under the State Road Infrastructure Finance TA loan. Some of these road projects are also expected to get World Bank assistance on successful preparation of the project.

(c) No agreement has been signed with other countries during the foreign visits recently.

[English]

"External Commercial Borrowings"

2152. SHRI BRAJA KISHORE TRIPATHY : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have achieved the expected results with the modification of the External Commercial Borrowing Guidelines for 1998-99;